CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 478/TT/2026

Subject	**:**	Petition for determination of the tariff for the 2024-29 period for "Extension of Bawana-Mandola 400 kV D/C (Quad) LILO section from Maharani Bagh/ Gopalpur up to Narela Sub-station along with associated bays so as to form Maharani Bagh-Narela 400 kV D/C (Twin HTLS) and Maharani Bagh-Gopalpur-Narela 400 kV D/C (Twin HTLS) Lines" under "Transmission System Strengthening Scheme for Evacuation of Power from Solar Energy Zones in Rajasthan (8.1 GW) under Phase II, Part-G1" in the Northern Region.
Petitioner	**:**	Power Grid Corporation of India Limited (PGCIL)
Respondents	**:**	Uttar Pradesh Power Corporation Limited (UPPCL) and 15 Others
Date of Hearing	**:**	**11.11.2026**
Coram	**:**	Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
Parties Present	**:**	Shri Zafrul Hasan, PGCIL Shri Angaru Naresh Kumar, PGCIL

Record of Proceedings

The matter was heard virtually.

2. The Petitioner's representative requested six (6) weeks' time to furnish RCE along with the information sought by the Commission through the Technical Validation letter dated 24.8.2026 and also through the RoP for the hearing dated 9.9.2026 in the matter.

3. The Commission acceded to the request and directed the Petitioner to file the requisite information along with the RCE on an affidavit within six (6) weeks.

4. The Commission further directed the Respondents to file reply/written submissions, if any, within 2 weeks and the Petitioner to file its rejoinder/written submissions, if any, within two weeks thereafter.

5. The Petition will be listed for hearing on **21.1.2027**.

By order of the Commission
Sd/-
(Kamal Kishor)
Deputy Chief (Law)